

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF K K MILK FRESH INDIA LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	K K MILK FRESH INDIA LIMITED
2.	Date of incorporation of corporate debtor	20/01/2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403UP2010PLC039300
5.	Address of the registered office and principal office (if any) of corporate debtor	57 Milestone NH-2, Village Kumbi Tehsil-Akbarpur Ramabai Nagar UP 209206 IN
6.	Insolvency commencement date in respect of corporate debtor	24/09/2019 (uploaded order on Hon'ble NCLT Allahabad's website appointing IRP noticed on 28 th September 2019. Order copy is awaited.)
7.	Estimated date of closure of insolvency resolution process	21/03/2020 (180 days from Insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Swami Deen Gupta IBBI/IPA/-003/IP-N000132/2017-18/11458
9.	Address and e-mail of the interim resolution professional, as registered with the Board	2/64, Vishesh Khand, Gomti Nagar Lucknow-226010. sdguptacmaip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	2/64, Vishesh Khand, Gomti Nagar Lucknow-226010. kkmilk.cirp@gmail.com
11.	Last date for submission of claims	12/10/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per the information available with the IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per the information available with the IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link for downloading claim forms : https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the K K MILK FRESH INDIA LIMITED on 24/09/2019.

The creditors of K K MILK FRESH INDIA LIMITED are hereby called upon to submit their claims with proof as on insolvency commencement date, on or before 12TH October 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

CMA SWAMI DEEN GUPTA
INSOLVENCY PROFESSIONAL
Reg. No. IBBI/IPA-003/IP-N000132/2017-18/11458
Lucknow


Swami Deen Gupta
Interim Resolution Professional
Reg. No. IBBI/IPA-003/IP-N000132/2017-18/11458

Date :01.10.2019
Place: Lucknow